

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

Notification

No:- 49 /

Dated: 15.10.2020

Whereas, advertisement Notice No. 01/2018 dated 18.04.2018 was issued by the High Court for filling up the vacant posts of Junior Assistants in the pay scale of Rs. 5200-20200 + Grade Pay 1900/- (pre revised) (now Revised Pay Structure) Level-4 Rs. (25500 - 81100).

Whereas, the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff has been pleased to resolve to conduct online Computer Based Written Examination of all the eligible candidates who have applied for the said post pursuant to the aforementioned Notice simultaneously at Srinagar, Jammu and Leh in near future. The date, time and venue of the said Examination/Test will be notified separately.

Whereas, the candidates belonging to the UT of Ladakh who have applied for the said post pursuant to the aforesaid Advertisement Notice prior to the creation of UT of Ladakh, are hereby directed to give their option, within two days positively, regarding the Examination centre in which they opt to appear in the examination i.e., either at Srinagar or Jammu or Leh on the official e-mail of the Registrar General, i.e., rg.jkhc@indiancourts.nic.in

Whereas, the test structure, syllabus and type of question paper for the said Examination would be as follows:

Test Structure:

- (i) The test will comprise of an online computer based written Examination carrying 80 marks;
- (ii) The Interview shall be of 20 marks;
- (iii) The computer based written Examination shall be of 80 minutes duration.
- (iv) The question paper shall comprise of 80 questions and each question shall carry one mark. Each question will contain multiple choices.

- (v) There will be no negative marking;
- (vi) There will be no cut off point or pass marks in the written Examination, instead candidates shall be called for interview in the ratio of 5:1 i.e., five candidates against one vacancy on the basis of their merit obtained in the online computer based written Examination.

Syllabus for the online Examination:

- (i) The question paper shall comprise of following four parts with breakup of marks given against each part:
- a) General English = 30 marks;
- b) General Knowledge/Current Affairs = 25 marks;
- c) Basic Concepts of Computers = 15 marks;
- d) Job related awareness = 10 marks.
- (ii) The syllabus for each part is given as follows:

Part-I General English:

This part shall comprise questions relating to the general English awareness of the candidates, including grammar, with special focus on Articles, Verbs, Tenses, Prepositions, Voice, Synonyms, Antonyms or Punctuations etc., and factual understanding of events, dates, people, idioms or phrases etc.

Part-II General Knowledge:

This part shall comprise questions relating to the current affairs.


Part-III Computers:

This part shall comprise question relating to the knowledge of basic concepts about computer systems.

Part-IV Court related:

This part shall comprise job related questions including the terminologies generally used in the official/court work and types of communications etc.

By Order


(Jawad Ahmed)
Registrar General

No: 9590-9609/NE

Dated: 15.10.2020.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Computers, High Court of J&K, Srinagar.
5. Principal District and Sessions Judge, Srinagar, Jammu, Leh & Kargil.

6. Registrar Rules, High Court of J&K, Srinagar.
7. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
....for information and for taking all necessary actions.
8. Director Information, J&K, Jammu with the request to get the notification duly published in the two leading English newspapers of Jammu and Srinagar.
9. Director Information, Leh, UT of Ladakh with the request to get the notification duly published in the two leading English newspapers of UT of Ladakh.
10. Director, Doordarshan Kendra, Srinagar/Jammu with the request to broadcast the above Notification in news and Employment Bulletin.
11. Director, Radio Kashmir, Srinagar/Jammu/Leh/Kargil with the request to broadcast the above notification in news and Employment Bulletin.
12. CPC e-Courts, High Court of J&K, Srinagar for information, and uploading the same on the official website of the High Court of J&K.


Registrar General